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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/239/2017
NAME OF THE PETITIONER(S) : KARTHIK GRANITES PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. JAMES VICTOR
RAJKUMAR

for Petitioner

B. Sarath babu

for Responder

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to file report. Time is enlarged at request. Put up on 12.02.2018.

~sd~
(S VIJAYARAGHAVAN)
Member(Technical)

~sd~
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)